

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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## NOTIFICATION

No: 1380 Dated: 04/01/2019

It is hereby notified that the below mentioned Advocates on having surrendered their Certificates of Enrolment and voluntarily suspended their practice, as such their Enrolment Certificates are kept in abeyance with effect from the dates shown against each:-

S.No	Name S/Shri	Date of Surrender	Enrollment No. & Date
1	Asha Purni D/O Lehar Singh R/O Komate Tehsil Ramban, Distt. Doda A/P W.No.11, H.No.61, Shiv Nagar, Udhmapur	12.11.2018 (Through RJ, J&K High Court, Jammu vide No.11665/RJ/18 Dt.08.11.2018)	991/06 Dt.17.05.2006
2	Tabasum Altaf D/O Altaf Ahmed Wani R/O Saria Payeen Amira Kadal, Srinagar	30.11.2018	JK-588/2013 Dt.12.12.2013
3	Shivangi Kant D/O hema Kant R/O W.No.6, Jawahar Nagar, Rajouri	30.11.2018	JK-482/10 Dt.16.02.2010
4	Surbhi Abrol D/O Inderjeet Abrol R/O H.No.6, Friends Lane, Talab Tillo, Jammu	03.12.2018	JK-1559/11 Dt.23.12.2011
5	Yasmeen Jan D/O Mohammad Yaseen Naikoo R/O Meemander Friends Colony, Shopian	04.12.2018	JK-307/12 Dt.26.12.2012
6	Priyanka Gupta D/O Vishawinder Gupta R/O 12-A, Patel Nagar, Last Morh, Gandhi Nagar, Jammu	10.12.2018	JK-228/2014 Dt.07.07.2014
7	Asmat Quansar D/O Ghulam Muhammad Mir R/O Naz Colony Sector-A, Nowpora Bandipora, Kashmir.	18.12.2018	JK-342/13 Dt.30.08.2013
8	Junaid ul Islam S/O Abdul Rehman Lone R/O New Colony, Hazratbal, Payeen, Anantnag	18.12.2018	JK-260/13 Dt.12.05.2013
9	Sameena Anjum D/O Gulam Ahmad Mir R/O 256, Madina Colony, Bemina, Srinagar	18.12.2018	JK-69/13 Dt.20.02.2013
10	Mohammad Ali S/O Nisar Husain R/O 164-Pambia, P.O Baro, P.S Kargil	18.12.2018	JK-217/15 Dt.19.05.2015
11	Amoos Bhat S/O Mohd Younis Bhat R/O H.No.248, W.No.3, Jaded, Handwara, Kupwara.	18.12.2018	JK-265/09 Dt.01.09.2009

*Ami*

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12	Naveed Shahzada Wani S/O Gh. Nabi Wani R/O H.No.11, Notco Lane (Extn.) Talab Tillo, Jammu.	26.11.2018	JK-661/2010 Dt.05.06.2010
13	Mir Kasir S/O Shabir Ahmad Mir R/O Mir Mohalla, Gantamulla, Bala, Baramulla	26.11.2018	JK-1453/11 Dt.14.11.2011
14	Aadil Mushtaq Laway S/O Mushtaq Ahmad Laway R/O Chawalgam, Batpora, Kulgam	26.11.2018	JK-266/12 Dt.01.11.2012
15	Mehwish Tabasum D/O Nazir Ahmad Malik R/O Sogam, Chadoora, Budgam, A/P Natipora Chowk, Srinagar	18.12.2018	JK-465/13 Dt.30.08.2013

By Order.

*(Mohammad Yasin Beigh)*  
Joint Registrar (Admn)  
04-01-19

No: 51128-62/P Dated: 04/01/2019

Copy to the -

- 1-2). Registrar Judicial, High Court Wing Jammu/Srinagar.
- 3-11. Principal District & Sessions Judge Udhampur/Srinagar/Rajouri/Jammu /Shopian/Bandipora/Anantnag/Kargil/Kupwara/Baramulla/Kulgam/Budgam.
12. Secretary, Bar Council of India, New Delhi
- 15-16. President, J&K High Court Bar Association Jammu/Srinagar.
17. President Bar Association \_\_\_\_\_
18. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
- ✓ 19. Incharge NIC High Court of Jammu & Kashmir, Jammu for uploading the same notification on official High Court website ~~the~~ website of Hrgfcmnt.
20. Mr./Ms. \_\_\_\_\_  
.....for information.

*(Mohammad Yasin Beigh)*  
Joint Registrar (Admn)  
04-01-19